

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:3278  
ANSWERED ON:17.03.2015  
FUNDS FOR YOUTH WELFARE PROGRAMMES  
Rajesh Shri M. B.;Simha Shri Prathap

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has formulated any welfare programme for the benefit of youth in the country;
- (b) if so, the details of funds allocated/ released under the scheme along with the funds spent by the State Governments and the number of youth benefited during each of the last three years and the current year, State/UT-wise;
- (c) whether there is any scheme to provide pension to the retired/old aged national/ international level sportspersons of the country;
- (d) if so, the details thereof including the criteria formulated to select the eligible sportspersons for getting pension and the number of such sports persons benefited under the scheme during the said period, sports discipline and State/UT-wise; and
- (e) whether the Government proposes to introduce any scheme to help poor athletes in their old age and if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS(SHRI SARBANANDA SONOWAL)

(a) & (b): Yes, Madam. The Ministry is implementing various welfare schemes for the benefit of youth in the country as under:

Department of Youth Affairs:

- i) Nehru Yuva Kendra Sangathan (NYKS)
  - ii) National Service Scheme (NSS)
  - iii) Rajiv Gandhi National Institute of Youth Development (RGNID)
  - iv) National Youth Corps (NYC)
  - v) National Programme for Youth and Adolescent Development (NPYAD)
  - vi) International Cooperation
  - vii) Youth Hostel
  - viii) Assistance to Scouting and Guiding Organisations
  - ix) National Young Leaders Programme (NYLP)
- Department of Sports
- x) Rajiv Gandhi Khel Abhiyan (RGKA)
  - xi) Urban Sports Infrastructure Scheme
  - xii) Scheme of Assistance to National Sports Federations
  - xiii) National Sports Development Fund (NSDF)
  - xiv) Talent Search & Training (TS&T)/Scheme of Human Resource Development in Sports
  - xv) Scheme of Special Cash Awards
  - xvi) Scheme of Pension to Meritorious Sportspersons
  - xvii) Scheme of Sports and Games for persons with disabilities
  - xviii) Grant-in-aid to Sports Authority of India (SAI)
  - xix) Lakshmi Bai National Institute of Physical Education (LNIFE)
  - xx) Anti Doping activities (NADA+NDTL+WADA)
  - xxi) National Institute of Sports Science & Sports Medicine
  - xxii) National Institute of Sports Coaching
  - xxiii) National Physical Fitness Programme Resource Centre at Gwalior
  - xxiv) Scheme for Identification and Nurturing of Sporting Talent in the Country (INSTAL)-Sports

Schools at District Level

- xxv) Enhancement of Sports Facility in J & K
- xxvi) National Sports University, Manipur
- xxvii) National Sports Talent Search System Programme

The details of scheme wise allocation and expenditure under the various schemes/programmes during each of the last three years and the current year is at Annexure-I. Some of the above schemes, especially those relating to sports are open to all and hence it is not possible to indicate the number of beneficiaries.

(c) & (d): A Scheme titled "Scheme of Pension to Meritorious Sportspersons" is being implemented under which medal winners in Olympic Games, Commonwealth Games, Asian Games and World Cups/World Championships (in Olympic and Asian Games disciplines) and Para-Olympic Games, after they attain the age of 30 years or retire from active sports, whichever is later, are eligible for monthly pension at following rates:

S.No.	Category of meritorious sportspersons (Rs./per month)	Rate of Pension
1	Medalists at the Olympic Games	10000
2	Gold medalists at the World Cup/World Championships in Olympic and Asian Games disciplines.	8000
3	Silver and Bronze medalists at the World Cup/World Championships in Olympic and Asian Games disciplines.	7000
4	Gold medalists of the Asian/Commonwealth Games.	7000
5	Silver and Bronze medalists of the Asian/ Commonwealth Games.	6000
6	Gold Medalists of Para-Olympic Games.	5000
7	Silver medalists of Para-Olympic Games.	4000
8	Bronze Medalists of Para-Olympic Games.	3000

The number of sportspersons who have been sanctioned pension under the "Scheme of Pension to Meritorious Sportspersons" during the last three years and the current year is as given in Annexure-II.

(e) A scheme titled 'National Welfare Fund for Sportspersons' is already in existence under which ex-gratia lump sum financial assistance is given to the outstanding sportspersons of yesteryears now living in indigent circumstances whose annual income is less than Rs. 2 lakh. Financial assistance is provided for following objects:-

- (i) to provide suitable assistance to outstanding sportspersons now living in indigent circumstances ;
- (ii) to provide suitable assistance to outstanding sportspersons injured during the period of their training for competitions and also during the competitions, depending on the nature of the injury;
- (iii) to provide suitable assistance to outstanding sportspersons who bring glory to the country in international field and who are disabled as an after effect of their strenuous training or otherwise and to provide them assistance for medical treatment;
- (iv) to administer and apply the funds of the Fund to promote the welfare of the sportspersons generally in order to alleviate distress among them and their dependents in indigent circumstances;
- (v) to administer and apply the funds of the Fund for active sportspersons individually or collectively as a group;
- (vi) to encourage and provide assistance in cash or kind (sports equipments, kit, etc) to budding sportspersons, in their pursuit for achieving excellence in sports;
- (vii) to do all other things which are incidental to the above objectives.